

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 211**  
**(IB)-3013(ND)2019**

**IN THE MATTER OF:**

**M/s. Reach International**

...

**Applicant/Petitioner**

**Versus**

**M/s. Altech Infrastructure (P) Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 26.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Vaibhav Mahajan, Adv for Petitioner / OC

**ORDER**

Heard the Ld. Counsel for the Petitioner. In the course of hearing, we notice that the Petitioner has not filed an Affidavit as required under Section 9(3) (b) & 9(3) (c) of IBC, 2016. Therefore, the Petitioner is well-advised to file the same. List the matter on 18<sup>th</sup> August, 2021.

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**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**